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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 112 of 1989

Date of Decision: 8th February, 1994

Hon'ble Shri J. P. Sharma, Member (J)
Hon'ble Shri B. K. Singh, Member (A)

Shri V. K. Gupta
S/o Shri L. N. Gupta
R/o H.No.189
Barwala
DELHI 110 039
By Advocate None

... Applicant

Versus

1. Union of India
Through the Secretary
Ministry of Labour
Shram Shakti Bhawan
NEW DELHI 110 001
2. The Central Provident Fund Commissioner
9th Floor, Mayur Bhawan
Connaught Circus
NEW DELHI 110 001
3. Shri B. V. Subramanian Office KSE
Superintendent in the ~~Police~~ of the
Central Provident Fund Commissioner
9th Floor, Mayur Bhawan
Connaught Circus
NEW DELHI 110 001
... Respondents

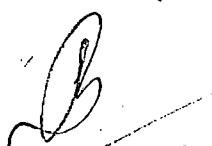
By Advocate None

O R D E R (Oral)

Hon'ble Shri J. P. Sharma, Member (J)

None is present for the parties.

2. This is an old matter and it has been on board
since about a month.
3. The application, therefore, is dismissed in default.


(B. K. Singh)
Member (A)


(J. P. Sharma)
Member (J)

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